

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:993  
ANSWERED ON:01.08.2006  
FOREIGN EDUCATIONAL INSTITUTIONS .  
Joshi Shri Pralhad Venkatesh;Owaisi Shri Asaduddin

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) Whether the Government proposes to allow foreign educational institutions to operate in the country;
- (b) If so, the details thereof;
- (c) The terms and conditions set by Government for these universities;
- (d) Whether the proposal to this effect has been referred to the GoM for detailed discussions;
- (e) If so, the time by which the GoM will give its views on the issue;
- (f) Whether the Government is considering reservation policy in these institutions; and
- (g) If so, the details thereof and time by which a final decision is likely to be taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (g): There is a proposal for a Central legislation to regulate the entry and operations, as also to prevent commercialization, by foreign Universities in India. A Group of Ministers has been constituted to make recommendations on the provisions thereof.